

[*Translation*]

Directives to keep river water free from pollution

952. SHRI SATYA NARAYAN JATIYA: Will the PRIME MINISTER be pleased to state:

(a) the directives issued to keep river waters free from industrial pollution and the penal powers proposed to ensure compliance of these directives; and

(b) details of proposed schemes to clean Narmada, Chambal and Shipra rivers in Madhya Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) Industries have been directed to install effluent treatment plants so as to ensure that their effluents meet the standards prescribed in the consent orders before discharge into rivers. The penal powers being used in the case of non-compliance include imposition of fines and/or imprisonment of entrepreneurs/occupiers of the defaulting establishments, discontinuation of supply of electricity and water to and also closure of the units.

(b) An Action Plan for prevention of pollution and cleaning of the Narmada and Shipra is being implemented by the State Government of Madhya Pradesh. The major schemes under this plan include:-

- (i) diversion and utilisation of municipal wastes;
- (ii) construction of electric crematoria;
- (iii) river front development to prevent soil erosion;
- (iv) construction of low cost sanitation works; and

(v) construction and development of Ghats.

There is no special scheme or cleaning of the Chambal. However, the Madhya Pradesh Pradushan Niwaran Mandal has directed the concerned industries for taking suitable measures for prevention and control of pollution.

[*English*]

Discharge of harmful effluents into the sea in Madras

953. SHRID. PANDIAN: Will the PRIME MINISTER be pleased to state:

the steps taken to prevent the damage and harm done by the discharge of effluents into the sea caused by the several chemical industries in North Madras and the increasing sea-erosion which is sweeping away long tracts of coastal land along the road between Madras Harbour and Tiruvottriyur?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): The Tamil Nadu Pollution Control Board has identified various industries which cause pollution in North Madras. The effluents from these industries are regulated after a thorough study and are discharged well away from the shore line so as to avoid any deleterious effects.

[*Translation*]

Clearance to Irrigation Schemes from Maharashtra

954. PROF. MAHADEO SHIWANKAR: Will the PRIME MINISTER be pleased to state: